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Title: Introduction of the Sugar Development Fund (Amendment) Bill, 2008.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): On behalf of my senior colleague, Shri Sharad Pawar, I beg to move for leave to introduce a Bill further to amend the Sugar Development Fund Act, 1982 and the Sugar Cess Act, 1982.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Sugar Development Fund Act, 1982 and the Sugar Cess Act, 1982."

The motion was moved.

DR. AKHILESH PRASAD SINGH: Sir, I introduce** the Bill.
